National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT)(Ins) No.573 of 2020

IN THE MATTER OF:

Navneet Jain ...Appellant

Vs.

Mr. Manoj Sehgal,

RP of Sarbat Cotfab Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Pulkit Goyal, Advocate.

For Respondents: Mr. Suresh Dutt Dobhal and Mr. Nirmal Goenka,

Advocates for R-4.

ORDER

(Through Virtual Mode)

19.11.2020: It transpires that the Respondent No. 1 & 4 had filed their 'Notes of Submissions'. For filing of 'Notes of Submissions' of other contesting Respondents as well as on the Appellant side, two weeks time is granted from today and the copies of the same shall be exchanged between the Learned Counsels appearing for the parties, before the next date of hearing.

The Registry is directed to List the matter on **07.12.2020**.

[Justice Venugopal M.] Member (Judicial)

> [Kanthi Narahari] Member (Technical)